

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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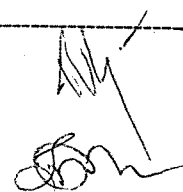
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12.06.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/558/2019
PETITION NUMBER : TCP/385/IB/2017
NAME OF THE TRANSFEROR : T.V.SUBRAMANIAN
(EMMANUEL ENGINEERING PVT LTD)
NAME OF THE TRANSFERRE : M/S.FLEXTRONICS
UNDER SECTION : SEC 35(N) & 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM		
	V. Venkatasalam	Advocate for liquidator
	T.V. Subramanian	liquidator -



ORDER

Counsel for the Applicant is present. The **Registry** is directed to issue notice to the Respondent. Counsel for the Applicant is permitted to send private notice to the Respondent, and file proof of service of notice along with an Affidavit on next date of hearing. Put up on **23.07.2019 at 10.30 A.M.**

- sd -

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

MS